

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 2

SERVICE TAX Appeal No. 12150 of 2018-SM

[Arising out of Order-in-Original/Appeal No RAJ-EXCUS-000-APP-056-2018-19 dated 01.05.2018 passed by Commissioner of Central Excise and Service Tax-AHMEDABAD]

Standard Buildcon

...Appellant

-Versus-

C.C.E. & S.T.-Rajkot

...Respondent

Present For the Appellant : Shri Jigar Shah, Advocate

Present For the Respondent : Shri V. Lukose, Superintendent (AR)

DATE OF HEARING : 25/02/2021

DATE OF DECISION: 24/06/2021

ORDER

The appeal is disposed of. For order, see order of date in Service Tax Appeal no. 12148 of 2018.

**(Ramesh Nair)
Member (Judicial)**

Diksha